



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23rd March, 2023

NOTICE

Please take notice that the following matter adjourned in the Court-IV. The next date of Hearing is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	I.A. No. 858 & 859 of 2023 in Comp. App. (AT) (Ins) No. 1405-1406 of 2022 & I.A. No. 4388, 4389 of 2022 (With Defects)	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr.	16.03.2023	13.04.2023
2.	Comp. App. (AT) (Ins) No. 527 of 2022	Wishwa Mittar Bajaj & Sons Vs. Jaikrishan Estate Developers Pvt. Ltd. With	16.03.2023	19.04.2023
3.	Comp. App. (AT) (Ins) No. 528 of 2022	Wishwa Mittar Bajaj & Sons Vs. Shipra Estate Ltd.	16.03.2023	19.04.2023
4.	Comp. App. (AT) (Ins) No. 37 of 2021 (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	21.03.2023	31.03.2023

5.	Comp. App (AT) (Ins) No. 426 of 2020 (PH)	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	20.03.2023	11.04.2023
6.	Comp. App (AT) (Ins) No. 430 of 2020 (PH)	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	20.03.2023	11.04.2023
7.	Comp. App. (AT) (Ins) No. 432 of 2020 (PH)	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	20.03.2023	11.04.2023
8.	Comp. App. (AT) (Ins) No. 438 of 2020 (PH)	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	20.03.2023	11.04.2023
9.	Comp. App. (AT) (Ins) No. 710 of 2020 (PH)	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	20.03.2023	11.04.2023
10.	Comp. App. (AT) (Ins) No. 336 of 2020 (PH)	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	20.03.2023	11.04.2023
11.	Comp. App. (AT) (Ins) No. 301 of 2021 & I.A. No. 701, 702 & 703 of 2021 (PH)	Gurudeo Exports Corporation Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	20.03.2023	12.04.2023
12.	Comp. App. (AT) (Ins) No. 1104 of 2020 (PH)	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	20.03.2023	12.04.2023
13.	Comp. App. (AT) (Ins) No. 1105 of 2020 (PH)	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	20.03.2023	12.04.2023

14.	Comp. App. (AT) (Ins) No. 1107 of 2020 (PH)	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	20.03.2023	12.04.2023
15.	Comp. App. (AT) (Ins) No. 1108 of 2020 (PH)	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	20.03.2023	12.04.2023
16.	Comp. App. (AT) (Ins) No. 747 of 2021 & I.A. No. 1983 & 1984 of 2021 (PH)	Arun Chadha Vs. Ramesh Kumar Suneja & Ors. With	20.03.2023	17.04.2023
17.	Comp. App. (AT) (Ins) No. 748 of 2021 & I.A. No. 2125, 2126, 3016 of 2022 (PH)	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	20.03.2023	17.04.2023
18.	Comp. App. (AT) (Ins) No. 1422 of 2022 & I.A. No. 4448,4406 of 2022 (With Defects)	Aayat Processors Vs. Jalesh Kumar Grover	17.03.2023	10.04.2023
19.	Comp. App. (AT) (Ins) No. 66 of 2023	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	17.03.2023	10.04.2023
20.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	17.03.2023	10.04.2023
21.	Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022 (With Defects)	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	17.03.2023	13.04.2023

22.	Comp. App. (AT) (Ins) No. 1489 of 2019 & I.A. No. 4237 of 2019 & 552 of 2022 (PH)	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	17.03.2023	05.04.2023
23.	Comp. App. (AT) (Ins) No. 444 of 2022 & I.A. No. 3802 of 2022 (PH)	Rakesh Kumar Gupta Vs. Straight Edge Contracts Pvt. Ltd. Through its Resolution Professional & Ors. With	17.03.2023	14.04.2023
24.	Comp. App. (AT) (Ins) No. 651 of 2022 (PH)	Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With	17.03.2023	14.04.2023
25.	Comp. App. (AT) (Ins) No. 370 of 2022 (PH)	Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd. With	17.03.2023	14.04.2023
26.	Comp. App. (AT) (Ins) No. 602 of 2022 (PH)	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr. With	17.03.2023	14.04.2023
27.	Comp. App. (AT) (Ins) No. 1379 of 2022 & I.A. No. 4311, 4312, 4733 of 2022 (With Defects) (PH)	Girish Chander Joshi Vs. Orris Infrastructure Pvt. Ltd. & Ors.	17.03.2023	14.04.2023
28.	Comp. App. (AT) No. 102 of 2022 & I.A. No. 2887, 2888 of 2022 (PH)	A.P Refinery Pvt. Ltd & Ors. Vs. AARKAY Chemicals Pvt. Ltd. & Ors. With	15.03.2023	13.04.2023

29.	Contempt Case (AT) No. 13 & 14 of 2022 in Comp. App. (AT) No. 394 of 2017 & 55 of 2018 (PH)	AAR KAY Chemicals Pvt. Ltd. & Ors. Vs. A.P. Refinery Pvt. Ltd. & Ors.	15.03.2023	13.04.2023
30.	Comp. App. (AT) (Ins) No. 1022 of 2021 & I.A. No. 2730, 2731, 2732 of 2021 & 1358 of 2022 (PH)	Bank of India Vs. Naresh Seth With	15.03.2023	13.04.2023
31.	Comp. App. (AT) (Ins) No. 1024 of 2021 & I.A. No. 2735, 2736, 2737 of 2021 & 1359, 1389 of 2022 (PH)	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	15.03.2023	13.04.2023

By order of Hon'ble Chairperson

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Registrar